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## Declaration of Assets and Liabilities

Year-2025-26

I SONU KUMAR BHARTI, Son/Dauhter/ Wife of Shri. Babu Ram Raut aged 41 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as OFFICE ATTENDANT (FRASH), BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant- 2	Dependant-3
			RUBI RANI	SANJANA BRARTI	MIHIR BHART	
(i)	Cash	Rs 6000/-	Rs 9000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C- Rs. 4100/- MOD-400000/- FD 600000/-	SBI SAVING A/C- Rs. 70000/- FD 100000/- CBI SAVING A/C. RS. 730000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. RS- 109000/- YEARLY SIP-5000/- MONTHLY PPF SBI (3000) MONTHLY	L.I.C. RS- 146000/- YEARLY SIP-55000/- MONTHLY PPF CBI (1000) MONTHLY S.BI.-RD-5500/- MONTHLY	L.I.C. RS- 60000/- YEARLY SSA-P.0-2000/- MONTHLY	L.I.C. RS- 60000/- YEARLY	NIL
(v)	Motor Vehicles (details of make, etc.)	PLATINA BIKE BRO5AB-3683	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 70 gm Silver- 100gm	Gold- 100 gm Silver-1000gm	Gold- 20 gm Silver-100gm	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Furniture,TV, Mobile, Washing Machine etc.	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	5 Dhoor Resident Paternal 10 Dhoor Resident Market Value Rs. 40,00,000/-	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 16.02.2026
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO.- AMQPB3636H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

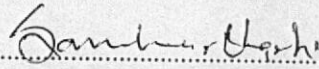
Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: 

Name of Employee: **Sonu Kumar Bharti**

Designation: OFFICE ATTENDANT (FRASH)

Department: Bihar Legislative Assembly, Patna

Place: PATNA

Date: 12/02/2026

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

